

Seventeenth Loksabha

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Title: Presentation of the 108th, 109th, 110th and 111th Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice.

SHRI SURESH PUJARI (BARGARH): Sir, I beg to lay on the Table the following four Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:

- (1) 108th Report on Action Taken on 106th Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Personnel, Public Grievances and Pensions.
- (2) 109th Report on Action Taken on 107th Report of the Committee on Demands for Grants (2021-22) pertaining to the Ministry of Law and Justice.
- (3) 110th Report on "Pensioners' Grievances - Impact of Pension Adalats and Centralised Pensioners Grievance Redress and Monitoring System (CPENGRAMS)".
- (4) 111th Report on 'Strengthening the Grievance Redressal Mechanism of Government of India'.